

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 30**

**C.P. (IB)/516(MB)2021**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **PHOENIX ARC PRIVATE LIMITED (CREDITOR)  
THROUGH THE RESOLUTION PROFESSIONAL  
MR. GAURANG CHHOTALAL SHAH V/s MR.  
NAVAL KUMAR BHOOT**

**Section 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

1. Adv. Mitali Bhatt for the Personal Guarantor is present and Adv. Yahya Batatawala for the Respondent is also present.
2. Ld. Counsel for the Personal Guarantor seeks some time to file reply, stating that she has been engaged recently and the connected matter is listed on **15.07.2024**.
3. List this matter on **15.07.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

/Neeraj/

**Sd/-**  
**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**